

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Cr1) No(s).5278/2010

ABID Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)

(With appln(s) for bail)

Date: 09/08/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr Aslam Sammani,Adv.
Mr. Vishwa Pal Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Petitioner has to file proof of service on record before

19.8.2010.

(S.G. SHAH)
Registrar

hj